

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 201
Company Petition/45/2020

IN THE MATTER OF:

Rachna Sharma

... **Applicant/Petitioner**

Versus

CHD Developers Ltd.

... **Respondent**

Under Section: 73(4)

Order delivered on 14.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

None appeared for the Applicant. Even on the last date i.e., 11th June, 2021, none appeared on behalf of the Appellant.

Therefore, the **present Petition is Dismissed in Default.**



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)